

(c) the time by which a final decision is likely to be taken, in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) and (b) Yes Sir. The Food Corporation of India (FCI) has received the following three memoranda seeking permission for installation of Statue of Dr. Ambedkar at FCI, Regional Office Trivandrum:

- (i) FCI Scheduled Castes and Scheduled Tribes Employees Welfare Association Regional Committee (Kerala) Trivandrum Memorandum dated 24.3.97.
- (ii) FCI Employees' Union Regional Committee (Kerala) Trivandrum Memorandum dated 30.8.97.
- (iii) FCI Scheduled Castes & Scheduled Tribes Employees' Welfare Association Regional Committee (Kerala) Trivandrum Memorandum dated 18.8.98.

(c) No guidelines have been laid down by the Central Government for installation of statues outside Delhi as this matter pertains to the local body State Government concerned.

Increase in ISI/Terrorist Activities

1989. SHRI GURUDAS KAMAT:
SHRI TARIQ ANWAR:
SHRI JANG BAHADUR SINGH PATEL:
SHRI RAMKRISHNA BABA PATIL:
SHRI KRISHAN LAL SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether ISI and terrorist activities have increased in the country;

(b) if so, the number of persons killed/injured due to ISI and terrorist activities during the year 1998 and 1999 so far month-wise, location-wise and its comparison with the same period of the last three years;

(c) whether the families of victims were given the compensation;

(d) if so, the details thereof.

(e) the total RDX seized from ISI agents during 1998 and number of persons arrested/punished in this regard;

(f) the number of ISI agents and terrorists arrested/interrogated/killed and still confined in jails;

(g) the number of cases being tried and the number of ISI agents/terrorists punished alongwith the nature of action taken against such agents; and

(h) the steps being taken to stop the entry of ISI agents into the country?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (h) The requisite information is being collected and will be laid on the Table of the House.

ISD
Sulphuric Acid

1990. SHRI AMAN KUMAR NAGRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Sulphur-Acid is drained out by Cordite Factory; instead of marketing at Arvandadu, Ooty, Tamil Nadu; and

(b) if so, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) No Sir. According to the information supplied by the Ministry of Defence, which is the administrative Ministry, the diluted Sulphuric Acid is concentrated and reused as far as possible. Effluents from the acid section of the factory which need to be discharged are suitably treated to conform to the Specifications of the Tamil Nadu Pollution Control Board.

(b) Does not arise in view of (a) above. ISD - SC

Financial Assistance to Jammu and Kashmir

1991. SHRI VISHNU DATT VAIDYA:
SHRI RAWI SITARAM NAIK:
SHRI FRANCISCO SARDINHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the allocation made by the Union Government to the Jammu and Kashmir during the last three years; year-wise and scheme-wise;

(b) the additional assistance sought by the State Government during the said period;

(c) whether the assistance sought by the State Government for the current year has been released;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (e) A *statement* indicating the allocation and release of various grants by the Ministry of Finance to the Government of J&K during the last three years and till now is enclosed.

Statement

(Rs. in crores)

	1995-96		1996-97		1997-98		1998-99	
	Allocated	Released	Allocated	Released	Allocated	Released	Allocated	Released
1	2	3	4	5	6	7	8	9
1. Normal Central Assistance	961.00	995.58	119.78	960.00	961.00	961.00	986.08	902.37
2. Basic Minimum Service	—	—	156.52	156.52	156.52	156.52	164.80	150.57
3. Slum Development schemes	—	—	3.26	3.26	4.18	3.74	6.59	6.90
4. Special Central Assistance	378.50	383.50	663.00	663.00	850.00	850.00	850.00	769.86
5. Special Plan Assistance/loan	44.00	44.00	100.00	100.00	100.00	200.00	250.00	250.00
6. Additional Central Assistance for Externally Aided Project	10.00	6.50	10.00	12.42	4.99	10.51	11.00	8.42
7. Border Area Dev. Programme	20.68	20.68	20.68	20.68	10.34	10.34	21.38	10.69
8. Non-Plan Revenue Deficit Grant	535.39	535.39	419.05	419.05	170.85	170.85	58.84	53.94

	1	2	3	4	5	6	7	8	9
9. Calamity Relief Fund		13.95	13.95	14.78	14.78	15.59	15.59	16.39	16.39
10. National Fund for Calamity Relief		—	18.17	—	—	—	—	—	—
11. Other Non Plan Grant to cover gap in resources		—	—	—	4.80	—	—	—	—
12. Additional Central Assistance		—	—	—	—	67.00	67.00	112.00	100.00
13. Share in Central taxes including Railway Passenger Fare Grants		609.69	609.69	832.91	832.91	1102.00	1102.00	1155.32	945.87
14. Accelerated Irrigation benefit programme		—	—	—	—	50.00	—	50.00	—
15. Special Problem Grant		—	—	9.40	5.55	11.75	—	14.10	5.50
16. Upgradation Grant		—	—	11.75	2.77	14.69	2.94	17.63	5.40
17. Grant for Local bodies		—	—	12.42	12.42	12.42	3.10	12.42	—

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Sugar on Loan Advances

1992. SHRI K.S. RAO:
~~DR. SHAKEEL AHMAD:~~
~~SHRI NARESH PUGLIA:~~
~~DR. RAVI MALLU:~~

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have taken decision to purchase sugar on loan from various sugar mills to meet the demand for Public Distribution System;

(b) if so, the details thereof;

(c) the quantum of sugar likely to be taken on loan alongwith the names of sugar mills quantity-wise separately;

(d) the present stock of sugar with the Government;

(e) whether any expert group has been urged to study for ascertaining the views of the State Governments before recommending measures;

(f) if so, the details thereof; and